NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

GP/TCP/CSP/CSA/TCSP/TCSA/NO. 365 /(MAH)/2017

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Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Value Edge Research Services Put (b).

SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

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<u>Order</u> <u>CSA 365/230-232/NCLT/MB//MAH/2017</u>

Company Application is allowed, vide separate order.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**M. K. SHRAWAT** Member (Judicial)